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Title: Need to appoint a new Chairman of Vamsadhara Water Dispute Tribunal for expeditious settlement of the water dispute.

DR. KRUPARANI KILLI (SRIKAKULAM): Government of India have constituted Vamsadhara Water Dispute Tribunal (VWDT) for adjudication of the water dispute regarding the Inter-State River Vamsadhara and the river valley thereof by appointing Justice B.N. Agrawal as Chairman and Justice Nirmal Singh and Justice B.N. Chaturvedi as Members of the Tribunal. Two sittings were held thereafter the Chairman of the Tribunal has resigned.

In view of the resignation of the Chairman for the Tribunal the proceedings of the Tribunal has come to stand still. Unless a new Chairman is appointed, the processing of the Tribunal will not commence. The Union Government has to make a request to the Hon'ble Supreme Court to nominate a Chairman so that the Union Government can take further steps in appointing the Chairman. All these things have to be done expeditiously. Every day's delay will prove very costly to the interest of the State.

I, therefore, request the Union Government to get the Chairman of the Tribunal appointed at the earliest.